

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 04.05.2026

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1.	HCM/SMD-2.0/72/2026	WP (C) No. 203 of 2024	SMTI. RUCHI KUMAR -VS- STATE OF MEGHALAYA & ORS	MRS. R. DUTTA MS. B. LYNGKHOI	MS. Z. E. NONGKYNRIH MS. S. SHYAM	SMTI. P. YADAV	12:00 PM	PHYSICAL	VIDEO CONFERENCE ROOM

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 05.05.2026

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1.	HCM/SMD-2.0/77/2026	WP (C) No. 293 of 2025	SMTI. NAJMINA BEGUM & ORS -VS- STATE OF MEGHALAYA & ORS	MS. E. PAJUH	MS. Z. E. NONGKYNRIH MR. A. H. KHARWANLANG MS. E. B. PASSAH	DR. M. KHARSHIING	12:00 PM	PHYSICAL	VIDEO CONFERENCE ROOM

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 07.05.2026

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1.	HCM/SMD-2.0/75/2026	CrI. Petn. No. 123 of 2023	SHRI. MOHD SALMAN -VS- STATE OF MEGHALAYA & ORS	MS. A. JOSHI	MR. J. THABAH MS. G. C. MARBOH	SHRI. ANTONY SYIEMIIONG	10:30 AM	PHYSICAL	VIDEO CONFERENCE ROOM
2.	HCM/SMD-2.0/78/2026	WP (C) No. 10 of 2025	SHRI JEFFERSON CLARENCE DKHAR & ANR -VS- STATE OF MEGHALAYA & ANR	MS. B. THABAH MR. W.G.R MIHSIL	MS. R. COLNEY MR. H. ABRAHAM	SHRI. A. SYIEMIIONG	12:00 PM	PHYSICAL	VIDEO CONFERENCE ROOM

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 08.05.2026

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1.	HCM/SMD-2.0/52/2026	WP(C) No. 378 of 2024	SAROJ -VS- KENDRIYA VIDYALA SANGATHAN & ORS	MS G. C. MARBOH	MR. M. K. MAZUMDAR	SMTI. E. SHABONG	10:30 AM	PHYSICAL	VIDEO CONFERENCE ROOM
2.	HCM/SMD-2.0/53/2026	WP (C) No. 465 of 2025	SMTI. SAROJ -VS- KENDRIYA VIDYALA SANGATHAN & ORS	MS. G. C. MARBOH	MR. M. K. MAZUMDAR	SMTI. E. SHABONG	10:30 AM	PHYSICAL	VIDEO CONFERENCE ROOM
3.	HCM/SMD-2.0/51/2026	WP(C) No. 299 of 2025	SHRI. ROSTONWELL KHARBYNGAR -VS- STATE OF MEGHALAYA & ORS	MR. W. KHONGSNI	MS. Z. E. NONGKYNRIH	SMTI. E. SHABONG	2:00 PM	PHYSICAL	VIDEO CONFERENCE ROOM